

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).7720/2011

(From the judgement and order dated 29/09/2011 in CRLMA No.287/2005, of
The HIGH COURT OF UTTARAKHAND AT NAINITAL)

PARAMJEET BATRA

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS.

Respondent(s)

(With appln(s) for stay and office report)

Date: 10/12/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Dr. (Mrs.) Vipin Gupta, Adv.
Mr. Aditya Singh, Adv.
Mr. Aakash Sirohi, Adv.

For Respondent(s) Mr. Abhishek Atrey, Adv.
Mr. Rahul Verma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.
Order reserved.

| (Sanjay Kumar) Court Master | (Sneh Bala Mehra) |
| |Court Master | |